

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission
(on Memo)

10/09

Bul

On 11-09-09

Copy of order
prepared for
Counsel for both
sides.

10/09

11/10

ORDER DATED: 11-09-2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Heard ld. counsel

for the Applicant and Mrs. N.
Asha, ld. std. counsel appearing
Pls/Respts. Ld. counsel for
the Applicant prays to withdraw
this O.A. Prayer is allowed.
This O.A. is dismissed as
withdrawn and with liberty
to file a fresh O.A. if so
advised.

Copy of this order be
handed over to ld. counsel
for both sides.

Member (A)

Member (J)